

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.N o.1268/2025-CPS

Sealed quotations are invited from reputed firms for undertaking on-site Annual Maintenance for the following Computer Hardware of the High Court for the State of Telangana.

SL. NO	DESCRIPTION	AIO PC CONFIGURATION	TOTAL NOS.	YEAR OF PURCHASE
01	All-in-One Personal Computers (Model No.Acer Veriton Z4660G)	Processor: Intel Core i3-8100 Processor, RAM:8GB DDR4 with 32GB Expandability; HDD:512 GB SSD Hard Disk; Monitor:21.5" TFT LED Display; DVD: Sata DVD Writer (Internal) Keyboard: USB 104 Mechanical Keyboard; Mouse: USB 2 Button Optical Scroll Mouse; Operating Systems: Ubuntu 18.04.6 LTS and 20.046 LTS; HD Webcam, Built in WI-FI 02.11ac, Bluetooth, four (04) USB Ports or More one HDMI, Display Port & Audio Ports, Integrated HD Graphics, Integrated Audio Controller, Integrated NIC-10 /100/1000 Mbps.	192	2020

Note: Interested bidders can inspect the model computer hardware during the Office hours - 10:30 A.M to 5:00 P.M - at Computer Section, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad on all working days up to 07-10-2025.

TERMS AND CONDITIONS

1. The intending bidders should mention their turnover in the last three (3) Financial Years from "**maintenance of computer hardware**" supported by Chartered Accountant's Certificate.

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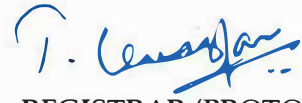
2. The intending bidders should have executed a single AMC order with minimum 150 and above All-in-One Personal Computers in each of the last three (03) Financial Years (2022-23, 2023-24, and 2024-25). Copies of the Work Order/ AMC orders should be furnished along with the bid.
3. The intending bidders should have Registered H.O/Branch Office at Hyderabad and running for last two (02) years as on bid calling date. Service Tax registration certificate should be submitted.
4. The intending bidders shall quote for AMC proposal with one Residential Engineer.
5. The Scope of Annual Maintenance Contract is preventive as well as comprehensive one i.e., promptly repairing/ replacing damaged parts like Chipsets, SMPs, Electronic Circuits, plastic parts, CPU Cooling fans, Motherboards with equivalent cabinets, changing the nonworking mouse & Keyboards with equal or high configuration, installing the Operating System Softwares and other software provided by the High Court and all other related activities -both hardware and software -at the cost of the Annual Maintenance provider.
6. The successful bidder has to keep 05 Nos. of working USB Mechanical keyboards, 05 Nos. of working USB Optical Mouses, 05 Nos. of compatible Motherboards and 05 Nos. of Power adaptors for the AIOs as standby in the High Court for immediate replacement.
7. If the defective All-in-One Desktop Personal Computer (AIO PC) is not made operational beyond 48 hours, during AMC period, the successful bidder will be required to provide stand-by (AIO PC) of the same or higher configuration, failing which a penalty of Rs.200/-per day till the (AIO PC) is rectified will be imposed after 48 hours.
8. The successful bidder shall provide one (01) Qualified & Experienced Resident Engineer in the High Court on all working days and during the working hours for the maintenance of the above Computer hardware.
9. The successful bidder will have to furnish Unconditional Bank Guarantee @ 10% of the AMC value to the High Court for the State of Telangana valid for one (01) year within 15 working days of issue of Purchase Order, towards service guarantee.



10. The AMC amount will be paid to the successful bidder in four equal instalments i.e., at the end of each quarter, through the PAO and the amount will be directly credited to the account of the successful bidder.
11. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) may at his discretion ask the bidder for clarification of their bids including price.
12. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations to the undersigned on or before 09-10-2025 (Thursday) during the office hours, duly superscribing the sealed cover about the Tender description.

HYDERABAD
DATE: 24-09-2025


REGISTRAR (PROTOCOL)
I/c. REGISTRAR (I.T.) (H.C.)